CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Miscellaneous Application No.200/00281/2019
(in O.A. No.200/1053/2018)

Jabalpur, this Wednesday, the 10th day of April, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

1. Union of India, Ministry of Finance
 through its Secretary, Department of Revenue,
Central Board of Direct Tax,
North Block, New Delhi 110001.

2. The Under Secretary (V&L) – I,
Government of India, Ministry of Finance,
Central Board of Direct Tax, North Block, New Delhi – 110001.

3. The Chairman, Ministry of Finance,
Department of Revenue, Central Board of Direct Tax,
North Block, New Delhi 110001.

 4. DG Vigilance, Government of India, Second Floor, Jawaharlal
Nehru Stadium, New Delhi 110003   **-Applicants**

(By Advocate-**Shri Abdul Rehman proxy counsel for
Shri Sanjay Lal**)

V e r s u s

I.B. Khandel,
S/o Late B.L. Khandel,
R/o H.No. B/66, Lily Villa,
Sukh Sagar Valley,
Narmada Road,
Jabalpur M.P. – 482008   - **Respondents**

(By Advocate-**Shri Sapan Usrethe**)

O R D E R (Oral)
By Ramesh Singh Thakur, JM:-

This M.A. has been filed by the applicants (respondents in O.A.) for extension of further six months' time to comply the order dated 02.11.2018 passed by this Tribunal in O.A. No.200/1053/2018 (Annexure A/1).

2.   Learned counsel for the respondent (applicant in O.A.) submits that the department has issued the charge sheet for an incidence of 2010 and they have not even furnished the documents relied upon by the applicants (respondents in O.A.). He further submits that his juniors have been promoted vide order dated 06.02.2019.

3.   This M.A. has been filed on 06.03.2019. The six months' time is to be expired in the month of May 2019. It seems that this M.A. has been moved with a preconceived manner without complying of our order dated 02.11.2018. Moreover, in the M.A. there are no plausible reasons have been indicated.

4.   Accordingly, M.A. is rejected.

(Ramesh Singh Thakur)   **(Navin Tandon)**
Judicial Member   **Administrative Member**

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